							Annexui	e - 5								
Name of Corporate debtor				Sakthi Ganesh Textiles Private Limited				Date of Commencement of Liquiidation			16.06.2025		List of Stakeholders as on		25.08.2025	
						List	of operational credito	rs (Government due	es)							
		Amount in R														
	Details of Claimant				Details of Claim Received		Details of claim admitted									
SI.No	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted		Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any	
1	Deputy commissioner of Income tax department	Statutory Authority	-	05-07-2025	14,25,514	14,25,514	Government Due	-	-		-	-	-	-	-	
2	Employee provident fund organisation	Statutory Authority	-	02-06-2025	1,31,57,393	1,27,09,781	Government Due	-	-		-	-	4,47,612	-	a) The claim of Rs. 1,31,57,393/- has been received from department and reconciled with the books of accounts of the CL b) The claim pertains to the period from November 2019 to 2024, but according to the books of the CD, wage entries v passed only until April 2024 because emoplyees were employed April 2024. c)Hence, the claim amount pertained for the period of May 202 June 2024 has been fully rejected. Total claim admitted is Rs. 1,27,09,781/-	
3	Income tax department - TDS Ward	Statutory Authority	-	28-06-2025	10,81,880	10,81,880	Government Due	-	-		-	-	-	-	-	
4	commercial taxes department	Statutory Authority	-	20-06-2025	17,24,85,336	17,24,85,336	Government Due	-	-		-	-		-	-	
5	Deputy commissioner of customs	Statutory Authority	-	13-09-2024	11,47,706	11,47,706	Government Due						-			
													-			
					18,92,97,829	18,88,50,217							4,47,612			